

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION N O. 2183
TO BE ANSWERED ON 15.03.2021

FM/UL certification and re-validation

2183. SHRI SANJAY RAUT:

Will the Minister of Micro, Small and Medium Enterprises be pleased to state:

- (a) whether it is a fact that Indian BIS Mark/ISI Mark is a less stringent standard than Factory Mutual (FM)/Underwriters Laboratory, USA (UL) for the certification and revalidation;
- (b) if so, the details thereof and observations thereon;
- (c) whether it is also a fact that Micro, Small and Medium Enterprises (MSMEs) could not compete with foreign products due to the need of FM/UL certification and re-validation, which is very costly and puts burden on price competitiveness of the product; and
- (d) if so, Government's response thereto?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI NITIN GADKARI)

(a) to (d) : Bureau of Indian Standards (BIS) under Ministry of Consumer Affairs, Food & Public Distribution, Government of India is operating Conformity Assessment (certification) scheme aimed at ensuring the quality of the products relevant to Indian Standards under the provisions of BIS Act, 2016.

In the product certification scheme (Scheme-I), BIS grants licence to manufacturers for use of ISI mark on their products after assessment of the capability of the applicant in accordance with the relevant Indian Standard and quality control facilities including verification of availability of test equipment and competent manpower. Conformity of the product to the relevant Indian Standard is also verified through third party laboratory testing or testing in the manufacturing premises or a combination of both. However, BIS has no information in respect of certification of Factory Mutual (FM)/Underwriters Laboratory, USA (UL).
